

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 10

Dated Guwahati, the 19th January, 2021

In supersession of Notification No. 71 dated 30.09.2020, all pending criminal cases, involving sitting/former MPs and MLAs, particularly those cases where a stay has been granted, shall now be listed before the Special Bench reconstituted vide Notification No. 09 dated 19.01.2021.

This order will come into force with immediate effect.

By Order,

Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC. III - 07/2015/343-367/G Dated 19th January, 2021

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Gauhati High Court, Guwahati.
7. The President/Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/Secretary, Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Kohima.
10. The President/Secretary, Lawyers' Association, Aizawl.
11. The President/Secretary, Lawyers' Association, Itanagar.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
19. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
21. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
22. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24. The Gauhati High Court Notice Boards, (Old Block & New Block).

R. A. Tapadar
19.01.21
REGISTRAR (JUDICIAL)

R
19/01/2021